

5	Hon. Rajiv Sharma, J. Hon. Vinay Kumar Mathur, J.	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m. :</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of the matters starting from oldest of this category.</p>
6	Hon. S.S. Chauhan, J.	<p>Listed Misc. Writs (including Educational and Society Matters), Matters under Article 227 of Constitution of India (except arising out of C.P.C.) upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m. :</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
7	Hon. Shri Narayan Shukla, J.	<p>Listed Service Writs relating to Government Service upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m. :</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
8	Hon. Ajai Lamba, J.	<p>Fresh all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing and Criminal Appeals for the year 2006 and 2007 for hearing.</p> <p><u>At 2:00 p.m. :</u> Minor Bail upto the year 2010 for orders and criminal appeals related to punishment upto two years for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
9	Hon. Shabihul Hasnain, J.	<p>Fresh Service Writs other than Government Service from 01-01-2010, all Fresh and Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments from 01-01-2010 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>

10	Hon. Dr. Satish Chandra, J.	<p>(a) Fresh Application upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary and,</p> <p>(b) Fresh Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
11	Hon. Ashwani Kumar Singh, J.	<p>Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing and Criminal Appeals for the year 2008 and 2009 for Hearing.</p> <p>AND</p> <p>Fresh Criminal Appeals including Bail and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Major Bail upto the year 2010 for orders.</p> <p>AND</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and Criminal Appeals in which accused persons are in custody.</p>
12	Hon. D.K. Arora, J.	<p>Fresh Misc. Writs (including Educational and Society Matters), Matters under Article 227 of Constitution of India (except arising out of C.P.C.) from 01-01-2010 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
13	Hon. Anil Kumar, J.	<p>Fresh Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land for Orders, Admission and Hearing including Bunch Cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>

14	Hon. Ritu Raj Awasthi, J.	<p>Fresh Service Writs relating to Government Service from 01-01-2010 and Civil Contempt for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.:</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter:</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
15	Hon. S.V.S. Rathore, J.	<p>Listed Service Writs other than Government Service upto 31-12-2009, and all Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments upto 31-12-2009 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
16	Hon. Sudhir Kumar Saxena, J.	<p>Fresh Applications u/s 482 Cr.P.C. relating to complaint cases, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases and Criminal Appeals from the year 2010 for hearing.</p> <p><u>At 2:00 p.m. :</u> Criminal Revisions and applications u/s 482 Cr.P.C. starting from oldest upto the year 2002 and <u>cases related to rape, murder, kidnapping and dacoity</u> for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
17	Hon. Vishnu Chandra Gupta, J.	<p>Fresh Applications u/s 482 Cr.P.C. (except Applications U/s 482 Cr.P.C. relating to complaint cases), Criminal Revisions, Criminal Writs, for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m. :</u> Criminal Revisions and applications u/s 482 Cr.P.C. from the year 2003 to 2006 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>

18	Hon. Saeed-Uz-Zaman Siddiqi, J.	<p>(a) Fresh F.A.F.O.s, Civil Revisions, Matters under Article 227 of Constitution of India arising out of C.P.C. and (b) Fresh First Appeals, Second Appeals, Rent Control Writs and all Civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and oldest Criminal Appeals irrespective of the year for Final Hearing.</p>
19	Hon. Anurag Kumar, J.	<p>Listed Criminal Appeals upto the year 2005 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Starting from the oldest Criminal Appeals for Bail/orders and <u>criminal appeals against acquittal in complaint cases</u> for Orders, Admission and Hearing including bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

**BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE
18-10-2012**